



सत्यमेव जयते



आयकर अपीलीय अधिकरण, पुणे



INCOME-TAX APPELLATE TRIBUNAL, PUNE
(Ministry of Law & Justice, Government of India)

Constitution of Pune Benches from 09.12.2024 to 13.12.2024.

BENCH	Court Room No.	Hon'ble Vice President / Members
A	No.1	Shri R.K.Panda, V.P & Ms Astha Chandra, J.M
B	No.2	Shri Manish Borad, A.M & Shri Vinay Bhamore, J.M
C & SMC	No.3	Dr Dipak P Ripote, A.M & 1st available J.M

Note: 1. *Physical hearing shall take place in all the Benches. However, the parties who are interested to have 'virtual hearing', may send their request to the following e-mail ids, latest by 02 working days prior to the date of hearing.

a. pune.bench@itat.nic.in b. pune.cit.itat2@incometax.gov.in c. pune.cit.itat1@incometax.gov.in

2. The virtual hearing of cases, for which prior requests are made, will be taken up only after conclusion of physical hearing on the concerned day.

Date 04.12.2024.

sd/
(R.K.Panda)
Vice President

Annexureआयकर अपीलीय अधिकरण, पुणे

- a. The parties who are interested to have 'virtual hearing', use the following 'Meeting Number' and 'Password' of respective Benches to join the 'Virtual Hearing' [through 'CISCO-WEBEX' Software]:

For the appeals fixed for hearing between 09.12.2024 to 13.12.2024

<u>'A'</u> <u>Bench</u>	Meeting No.	2640 147 2685
	Password	123456
	Time:	10.30

<u>'B'</u> <u>Bench</u>	Meeting No.	2642 711 1882
	Password	123456
	Time:	10.30

<u>'C'</u> <u>Bench</u>	Meeting No.	2644 972 1516
	Password	123456
	Time:	10.30

<u>SMC</u> <u>Bench</u>	Meeting No.	2644 972 1516
	Password	123456
	Time:	10.30

Pune,
Dated : 05 12.2024.

By order

for Assistant Registrar
कृते सहायक पंजीकार